मध्य प्रदेश में सीमेंट कारखाने

- 56. श्री सुलेन्द्र सिंह: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:
- '(क) क्या मध्य प्रदेश में सीमेंट कारखानों की स्थापना करने के सम्बन्ध में कोई निर्णय किया गया है;
- (ख) यदि हां, तो कितने स्थानों पर इनकी स्थापना की जायेगी ; ग्रौर
- (ग) मैहर सतना जिले हें जो सी हेंट का कारखाना स्थापित किया जाना है उसको वर्तमान स्थिति क्या है ?

उद्योग मंत्री (श्री बृजलाल वर्मा)
(क) श्रीर (ख) . जी, हां। भारतीय
सी मेंट निगम मध्य प्रदेश में सी मेंट के दो
कारखाने—एक श्रकलतरा (जिला बिलासपुर में) श्रीर दूसरा नीमच (जिला मंदसौर
में) लगा रहा है। वे विद्यमान मांढर
(जिला रायपुर) एकक का विस्तार भी
कर रहे हैं। निजी क्षेत्र (प्राइवेट सेक्टर)
में मे० सेन्चुरी सी मेंट लि० को मोहर (जिला
सतना) में सी मेंट का एक एकक स्थापित
करने के लिए लाइसेंस प्रदान किया गया है।
मे० मैसूर सी मेंट लि० को भी नरसिंह में एक
सो मेंट संयंत्र स्थापित करने के लिए श्राशय
पत्न स्वीकार किया गया है।

(ग) से० सेन्चुरी सी ोंट लि० ने खनन पट्टे प्राप्त करने, भूमि का अधिग्रहण करने, बिजली और पानी के संभरण (सप्लाई) के लिए व्यवस्था करने ग्रौर माल लाने ले जाने के सम्बन्ध में रेलवे से स्वीकृति प्राप्त करने सम्बन्धी प्रारम्भिक ग्रावश्यक ग्रभ्युपाय पहले ही कर लिये हैं। यह भी समझा बाता है कि संयंव और मशीनों के लिए क्रयादेश भी दिए जा चुके हैं।

Drinking Water to Backward Classes in West Bengal

- 57. DR. BIJOY MONDAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether any amount has been allotted to West Bengal for supply of drinking water to villages inhabited by Harijans, Adivasis and other backward communities; and
- (b) if so, the amount allotted in the year 1976-77 and the number of villages covered?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). There is no Scheme for supply of drinking water to villages inhabited by Harijans, Adivasis and other backward communities. However, under the Minimum Needs Programme of the State Sector, amount of Rs. 245 lakhs has been provided for rural water supply gramme for the year 1976-77. will cover all the rural areas of the State including those inhabited by Harijans, Adivasis and other backward communities. In addition, a Special Central Assistance of Rs. 6,58,455 has been allotted during 1976-77 for rural water supply covering 257 villages in tribal sub-plan areas of the State.

विमान वुर्घटनाम्रों में मारे गये व्यक्ति

- 58. श्रीमती चन्द्रावती : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या हिसार रेलवे लाइन पर ऊपरी पुल के उद्घाटन के भ्रवसर के लिए हरियाणा के राज्यपाल स्व० श्री वी० एन० चक्रवर्ती पर विमान से पुष्प वर्षा करने सम्बन्धी पूर्वाभ्यास के दौरान कितने विमान दुर्घटना-भ्रस्त हुए भ्रौर कितने व्यक्ति मारे गये;
- (ख) क्या उक्त घटनाकी कोई जांच की गई थी; ग्रीर

(ग) पूर्वाभ्यास के दौरान मारे गये कर्मचारियों को कितना मुझावजा दिया गया ?

रक्षा मंत्री (श्री जगजीवन राम)ः (क) रक्षा सेवाग्रों का कोई विमान उक्त भवसर पर किसी दुर्घटना । सम्मिलित नहीं था।

- (ख) प्रश्न नहीं उठता।
- (ग) प्रश्न नहीं उठता ।

Projects in Kerala

- 59. DR. HENRY AUSTIN: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government are aware of the project launched by the Government of Kerala to start atleast one industry in one District; and
- (b) whether the Government of India propose to give liberal support to the Government of Kerala to implement the project speedily?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) The Ministry is not aware of the particular scheme referred to by the Hon'ble Member. The details of the scheme have been called for from the State Government.

(b) The question of giving assistance to the State Government will be considered on receipt of the necessary details from the State Government.

Alleged beating of voters in Dendallow Village in Andhra Pradesh

- 60. SHRI K. SURYANARAYANA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware that some Scheduled Caste Harijan

voters were beaten by some group of people during polling time on the 16th March, 1977 at Dendallow village in Eluru parliamentary constituency No. 11 in Andhra Pradesh and also they were admitted in the hospital; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). The name of the village is Dendalur and not Dendallow. According to information received from Andhra Pradesh Government, at about 3.00 p.m. on 16th March, 1977 therewas a clash between Congress and Janata Party Supporters, 8 Congress supporters received injuries of whom 7 are Harijans. One of the injured is still in the Hospital and the remaining 7 were discharged after treatment. A case has been registered and investigation is underway. 15 persons belonging to Janata Party have been arrested while one person is absconding.

Censorship on Films

61. SHRI SOUGATA ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the Government's thinking with regard to censorship, particularly kissing and nudity in films?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI L. K. ADVANI): It has been the policy of Government to enforce censorship as laid down in the Cinematograph Act. 1952 and the Rules and Directions issued thereunder. As regards kissing and nudity, vulgar or indecent scences of an offending nature are not per-While a sex theme by itself mitted. is not prohibited, its treatment should be aesthetic and sensitive so that generally people do not feel offended by the manner of its depiction.